

section 18AA of the Industries (Development and Regulation) Act, 1951:

- (i) S.O. 660(E) published in Gazette of India dated the 14th September, 1983 regarding extension of period of take over of management of Messrs Bengal Potteries Limited, Calcutta, beyond five years.
- (ii) S.O. 695(E) published in Gazette of India dated the 29th September, 1983 regarding extension of period of take over of management of Messrs Plyboard Industries Limited, Pampore, beyond five years.
- (iii) S.O. 697(E) published in Gazette of India dated the 29th September, 1983 regarding extension of period of take over of management of Messrs Somasundram Super Spinning Mills, Muthanendal beyond five years.
- (iv) S.O. 699(E) published in Gazette of India dated 29th September, 1983 regarding extension of period of take over of management of Messrs Aluminium Corporation of India Limited, Calcutta beyond five years.
- (v) S.O. 718(E) published in Gazette of India dated the 7th October, 1983 regarding extension of period of take over of management of Messrs Motor and Machinery Manufacturers Limited, Calcutta, beyond five years.
- (vi) S.O. 728(E) published in Gazette of India dated the 11th October, 1983 regarding extension of period of take over of management of Messrs Durga Cotton Spinning and Weaving Mills Limited, Konnagar, beyond five years.
- (vii) S.O. 790(E) published in Gazette of India dated the 2nd November, 1983 regarding extension of period of take over of management of Messrs Ganesh Flour Mills Company Limited, Delhi, beyond five years. [Placed in Library. See No. LT-7176/83]

Annual Report of and Statement review on Sree Chitra Tirunal Institute for Medical Sciences and Technology Trivandrum, for 1982-83, Birbal Sahni Institute of Palaeobotany, Locknow for 1982-83, Maharashtra Association for Cultivation of Science, Pune for 1982-83 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI V. SHIVRAJ PATIL): I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 1982-83.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology,

Trivandrum, for the year 1982-83. [Placed in Library. See No. LT-7177/83]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1982-83. [Placed in Library. See LT-7178/83]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for Cultivation of Science, Pune, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Maharashtra Association for the Cultivation of Science, Pune for the year 1982-83. [Placed in Library. See No. LT-7179/83]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) of the regarding Review by the

Government on the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1982-83. [Placed in Library. See No. LT-7180/83]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Jadavpur, Calcutta for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Association for the Cultivation of Science, Jadavpur, Calcutta, for the year 1982-83. [Placed in Library. See No. LT-7181/83].

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bangalore, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Raman Research Institute, Pune, for the year 1982-83. [Placed in Library. See No. LT-7182/83]

7. (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Remote Sensing Agency, Hyderabad, for the year 1982-83. [Placed in Library. See No. LT-7183/83]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian National Science Academy, New Delhi, for the year 1982-83. [Placed in Library. See No. 7184/83]

9. (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Physical Research Laboratory, Ahmedabad, for the year 1982-83. [Placed in Library. See No. LT-7185/83]

Notification under Mines and Minerals (Regulation and Development) Act and Review on and Annual Report of Kudremukh Iron Ore Ltd., Bangalore for 1982-83

to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under section 28 of the Mines and Minerals (Regulation and Development) Act, 1957 :

(i) The mineral Concession (Second Amendment) Rules, 1983 published in Notification No. G.S.R. 645 in Gazette of India dated the 3rd September, 1983.

(ii) S.O. 3074, published in Gazette of India dated the 6th August, 1983 authorising the Geological Survey of India to carry out such detailed investigations for the purpose of obtaining such information as may be necessary in the areas specified in notification in the State of Karnataka. [Placed in Library. See No. LT-7186/83]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1982-83.

(ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Li-